



**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-206/2013/7886/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. S. Bhattacharjee  
Principal Judge,  
Family Court-II,  
Kamrup, Guwahati.

Dated Guwahati, the 20<sup>th</sup> December, 2019.

Sub:- **Casual leave and winter vacation.**

Ref:- Your letter No. FCK.5/12/317/19 dtd. 20.12.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 23.12.2019 along with permission to avail winter vacation for two days on 26.12.2019 and 27.12.2019 including Christmas holiday on 25.12.2019, as prayed for. The Counsellor, Family Court -II, Kamrup (M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-206/2013/7887/A, dated 20.12.19**

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.

*[Handwritten Signature]*

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten Signature]*